

pected to be commissioned into service during 1990-91.

Non-Payment of Equity Shares Money by Companies In Calcutta Region

4264. SHRI SHANTILAL PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) the number of complaints of non-payment of equity shares money (guaranteed to be returned by the company) have been received by the Registrar of Companies, Calcutta, since January, 1988; and

(b) the number of cases where payment has not been made by the company companies and the action taken by the Registrar of Companies, Calcutta in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) No complaint of non-payment or refund of money to applicants against public issue of share capital under section 73 of the Companies Act, 1956 has been received by Registrar of Companies, Calcutta since January, 1988.

(d) Does not arise.

Electrification of Villages and Pump Sets Energisation In U.P.

4265. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of ENERGY be pleased to state:

(a) the number of villages electrified during the last three years in Uttar Pradesh under Rural Electrification Programme;

(b) whether pump sets are also energised under the Rural Electrification Programme;

(c) if not, the reasons therefor and the time by which they are likely to be energised.

(d) whether several pump sets which are not energised had been shown energised on paper; and

(e) if so, what action Government propose to take against those who are responsible for this?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI) : (a) In Uttar Pradesh 12674 villages were electrified during 1985-88.

(b) and (c). The pump sets are also energised under the Rural Electrification programme. In U.P., 83687 pump sets have been energised against a target of 79,000 pump sets during the last three years (1985-88).

(d) No such report has been brought to the notice of Rural Electrification Corporation.

(e) Does not arise.

Conversion of Vasai Telephone Exchange

4266. SHRI ANOOPCHAND SHAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a considerable delay to replace Vasai (Maharashtra) manual telephone exchange by an automatic exchange;

(b) if so, the reasons for delay ; and

(c) the time by which the Vasai Exchange will start working as automatic one and the programme for Vasai Exchange to have STD facility to Bombay?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO) : (a) to (c). Vasai Exchange is programmed to be automatised by the end of 1988-89 and to have National STD facility by end of 7th Plan which will